

THE HIGH COURT OF MEGHALAYA
SHILLONG

NOTICE

NO.HCM.III/255/2016-Judl./____ Dated Shillong, the 02nd December 2019

1. It is hereby notified to all concerned that Hon'ble the Chief Justice is pleased to nominate the following Hon'ble Judges for hearing urgent matters, if any, during the ensuing winter vacation:

Sl. No.	Name of Hon'ble Judge	Period	
		From	To
1.	Hon'ble Mr. Justice W. Diengdoh	02.01.2020	10.01.2020
2.	Hon'ble Mr. Justice H.S. Thangkhiew	13.01.2020	24.01.2020

2. Hon'ble the Chief Justice is further pleased to pass the following orders for being followed during the course of winter vacation:
- (i) The Hon'ble Judge(s) will sit in Single Bench to hear urgent Civil and Criminal matters and such other matters as may be placed before their Lordships as per the schedule of dates given above.
 - (ii) Ordinarily, the Hon'ble Judge(s) will sit in Court on such days as he may think fit. The sitting may continue for the next succeeding day if matters fixed for any day are not finished on that day.
3. Further, on urgent mentioning made before the Registry by the advocate/ petitioner-in-person, the concerned Registrar/ Joint Registrar/ Deputy Registrar, on duty, will inform the Hon'ble Vacation Judge and on his Lordship's instruction, the matters will be listed on such date, which shall be notified, thereafter.

By order,


REGISTRAR GENERAL

Memo No. HCM.III/255/2016-Judl./1366A Dated Shillong, the 02nd December 2019

Copy for information to: -

1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong.
3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong.
4. The P.S to Advocate General/ Addl. Advocate General, Meghalaya, Shillong.
5. The Asst. Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong.
6. The President/ Secretary, High Court Bar Association, Shillong.
7. All Court Masters concerned for information.
8. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
9. Notice Board.


REGISTRAR GENERAL